

Civil Judge Sr. Dn. Washim
IN THE COURT OF Shri. S.P. Shinde
Civil Judge Sr. Dn. Washim.
CIVIL CAUSE LIST DATED 16-06-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>Arguments</u>				
1	R.C.S.	600252/2009	Ayaji Ramji Idhole Vs Deepak Pandurang Idhole	K.R.Dhagade V.B.Gawali
2	R.C.S.	600146/2012	Ayaji Ramji Idhole Vs Dnyanba Pralhad Idhole	K. R. Dagade VJ.Sanap
3	R.C.S.	600330/2012	Mirza Munirbeg so Khalilbeg Vs Pandhari Sadbarao Maske	Malas Santosh Kisanrao Bakliwal Surendra Gorulal
4	L.A.R.	600035/2013	Bhikaji Sambhaji Kokate Vs Executive Engineer, Minor Irrigation Division, Washim	S. S. Bhingare LAHANE PANDURANG DAULATRAO
5	R.C.S.	600054/2013	Smt. Nandabai Bhimrao Humbad Vs Shri. Kisan Dnyanba Kale	R. S. Gawali A.P.P. R.M.Belokar
6	L.A.R.	500182/2013	Gajanan Tukaram Humbad Vs State of Mah. through Collector	Belokar Samir Ashok

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10	Marriage Petn.	600143/2015	Ankush Demaji Aamte Vs Sau. Meena Ankush Aamte	S. S. Ingole
Issues				
12	R.C.S.	116/2016	Keshav Bhujanga Landkar Vs Officer in Charge, TILR Washim Taluka Superintendent of Land Record Washim	BIYANI GAURAV VINODKUMARJI
13	R.C.S.	16/2017	Kalawatibai Sopan Kakade Vs Shashikalabai Rama Gaikwad	DHAGADE KANTILAL RAMPAL
14	R.C.S.	139/2017	Manohar Vinayak Pande Vs State Of Maharashtra Trough Collector	BIYANI GAURAV VINODKUMARJI
15	R.C.S.	28/2018	Daulat Suryabhan Hiwarale Vs Chief Officer, Municipal Council, Washim	sheikh Z.G. Malas Santosh Kisanrao
16	R.C.S.	27/2019	Sandip Shripat Pandhare Vs Shamrao Rayaji Pandhare	SHELKE PARMESHWAR ATMARAM
